

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.430

Contempt Petition/10/ND/2024 IN IB/1007/ND/2018

IN THE MATTER OF:

| | | |
|--------------------------------------|-----|------------|
| Pavan Gaur | ... | Applicant |
| Versus | | |
| Schneider Prototyping India Pvt Ltd. | ... | Respondent |

Under Section 9 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|---|
| For the Applicant | : Adv. Apoorv P. Tripathi, Adv. Apan Mittal |
| For the Respondent | : Adv. Nalin Kohli, Adv. Nimisha Menon, Adv. Ayushman Aroraa |
| For the RP | : Adv. Vishal Ganda, Adv. Tanya Hasija, Adv. Srijan Jain |

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **12.06.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)